

**HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD**

**NOTIFICATION**

The following candidates with the following Hall Ticket Numbers are declared to have been provisionally selected to the posts of Civil Judge (Junior Division) in the Telangana State Judicial Service by Direct Recruitment out of 41 vacancies notified for the years 2021 and 2022 vide Notification No. 282/2021-RC, dated 6-5-2022:

**DIRECT RECRUITMENT**

JCJ-2122027	JCJ-2122031	JCJ-2122044	JCJ-2122057	JCJ-2122065
JCJ-2122066	JCJ-2122072	JCJ-2122093	JCJ-2122094	JCJ-2122102
JCJ-2122104	JCJ-2122108	JCJ-2122136	JCJ-2122144	JCJ-2122149
JCJ-2122159	JCJ-2122176	JCJ-2122197	JCJ-2122206	JCJ-2122208
JCJ-2122215	JCJ-2122218	JCJ-2122229	JCJ-2122237	JCJ-2122241
JCJ-2122247	JCJ-2122262	JCJ-2122265	JCJ-2122278	JCJ-2122280
JCJ-2122294	JCJ-2122298	JCJ-2122321	JCJ-2122322	JCJ-2122382
JCJ-2122392	JCJ-2122404	JCJ-2122422	JCJ-2122423	--

- 1) The selection of candidates in respect of BC-E category reservation shall be subject to the result of Civil Appeal Nos. 2628-2637 of 2010, on the file of the Hon'ble Supreme Court of India.
- 2) The provisional selection of the candidates bearing hall ticket numbers JCJ-2122404, JCJ-2122422 and JCJ-2122423 is subject to the out come of the result in Writ Petition Nos. 23836 and 24345 of 2022 filed in the Hon'ble High Court for the State of Telangana.

Hyderabad.  
Dated: 21<sup>st</sup> March, 2023.

  
**REGISTRAR RECRUITMENT**